

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

104. C.A.(CAA)/102(MB)2024

IN THE MATTER OF

Vishkul Enterprises Private Limited

U/s 230 of the Companies Act, 2013

Order Delivered on 03.07.2024

CORAM:

MS. REETA KOHLI
MEMBER (J)

MS. MADHU SINHA
MEMBER (T)

Appearance through VC/Physical/Hybrid Mode:

For the Petitioner: CA Harsh C. Ruparelia (PH)

For the Respondent:

ORDER

Heard, Reserved for Order.

Sd/-
MADHU SINHA
Member (Technical)
//Avdhesh K Patel//

Sd/-
REETA KOHLI
Member (Judicial)